and it is, therefore, not possible to evaluate its effects on India's foreign trade with the various countries.

KRISHNA-GODAVARI WATER DISPUTE

- 515. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of IRRI-GATION AND POWER be pleased to state:
- (a) whether Government have made any fresh efforts to resolve the Krishna-Bodavari water dispute; and
- (b) if so, the nature of the efforts made and the results achieved?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL): (a) and (b) The water disputes relating to the Krishna and Godavari rivers which could not be settled by negotiations amongst the States were referred to the Krishna and Godavari Water Disputes Tribunals on 10th April, 1969. The adjudication proceedings of the Tribunals are in progress.

OVER-BRIDGES ON RAILWAY CROSSINGS

- 516, MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there has been persistent demand from the public for constructing over-bridges on the railway crossings in the city of Nagpur; and
- (b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD, SHAFI QURESHI): (a) Yes.

(b) The proposals for construction of road over/under bridges in replacement of existing busy level crossings are to be sponsored by the State Government/Road Authority together with an undertaking to bear their share of cost. The Government of Maharashīra have not sponsored any film proposal for construction of road over-bridges

on the railway crossings in the city of Nagpur.

NAGPUR SUPER THERMAL POWER STATION

- 517. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of IRRI-GATION AND POWER be pleased to state:
- (a) whether it is a fact that the work of the Nagpur Super Thermal Power Station (Koradi) in Maharashtra is going slow for non-availability of required machinery in the country;
- (b) if so, whether any orders have been placed outside India; and
- (b) the time by when the work of the power station is likely to be completed?

THE DEPUTY MINISTER IN THEO MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL):

(a) No. Sir.

- (b) Orders for the turbo generating soters of 120 MW each and some steel have been placed in Poland.
- (c) The first generating unit is expected? to be commissioned in October, 1973, followed by the 2nd, 3rd and 4th generating units at short intervals thereafter.

SLOW PROGRESS OF IRRIGATION SCHEMES IN VIDARBHA

- 518. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of IRRI-GATION AND POWER be pleased to state:
- (a) whether it is fact that some of the irrigation schemes in Vidarbha (Maharashtra) which were included in the Second Five Year Plan are still incomplete;
- (b) if so, the names of such schemes; and
- (c) the reasons for the delay and the slow pace of execution?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION POWER (SHRI BAIJ NATH KUREEL): (a) and (b) The Government of Maharashtra have reported that work on the Bagh, Itiadoh, Katepurna and Dina Nadi projects, included in the Second Plan for Vidarbha region is still in hand.

Written Answers

(c) The reasons have been indicated as follows:

Bagh Project-Inter-State aspects on submergence in Madhya Pradesh had to be settled and the project features modified. As such, much progress could not be done on the project till 1965. The project is now expected to be completed by June 1974.

Itiadoh Project-Difficult foundation condition required extensive investigations and model tests and foundation treatment. The dam has been since completed and the other works are expected to be completed by June 1974.

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Katapurna project-Non-availability of funds specially during the initial years, deep seated rock foundations needing substantial explorations and study of alternatives, poor response from contractors, labour trouble and non-availability of suitable construction materials.

11 Dina Nadi Project-Non-availability of suitable foundations involved substantial explorations and investigations and limited funds which could be provided for the project.

*CRASHING PRICES OF COTTON IN PUNJAB 418 Bi

- 72. DR. BHAI MAHAVIR: Will the Minister of FOREIGN TRADE be pleased to state :
- (a) whether it is a fact that Punjab Cotton growers are frustrated by the crashing prices of their produce; and
- (b) if so, what action Government propose to take to stabilise the prices?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b) No, Sir. Additional steps were taken to safeguard the interests of growers of not only Punjab and Haryana but all cotton growing States by announcing fair purchase prices in respect of different varieties of cotton at which CCI started purchasing kapas from the growers with effect from 18th April, 1972.

कांडला बन्दरगाह से होने वाला व्यापार

- 85. श्री लाल ग्राडवाणी: क्या विदेश व्यापार मंत्री यह बताने की कृपा करेगे कि:
- (क) गत तीन वर्षों के दौरान कांडला बन्दरगाह के 'अबाध व्यापार क्षेत्र' में प्रति वर्ष कितना व्यापार हुग्रा; और
- (ख) व्यापार को बढाने तथा देश में नये 'अबाध व्यापार क्षेत्र' प्रारम्भ करने के लिए -सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

† [TRADE HANDLED BY KANDLA PORT

- 85. SHRI LAL K. ADVANI: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) the quantum of trade handled annually by the free trade zone of Kandla Port during the last three years; and
- (b) the steps being taken by Government to augment the trade and to establish new "free trade zones" in the country ?]

विदेश व्यापार मंत्रालय में उपमत्री (श्री ए. सी. जार्ज): (क) गत तीन वर्षों के दौरान कांडला स्थित निर्वाध व्यापार क्षेत्र द्वारा किये गये व्यापार की मात्रा इस प्रकार है:--

^{*}Transferred from the 10th May, 1972.